

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

35. CA 173/2022 In CP/91(MB)2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

**NAME OF THE PARTIES: Litesh Jethani**  
**V/s**

**Trip Navigator Private Limited**

**Section: 241 (1), 242 (4) of Companies Act, 2013 & Rule 11 of NCLT**

---

**ORDER**

Adv. Kunal Kanungo appeared for the Petitioner. Adv. Gaurav Jangle appeared for the Respondent. At the request of the Counsel for the parties, list the matter on **24.06.2024** for hearing.

**SD/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
29.04.2024  
Sushil

**SD/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**